

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 235
(To be answered on the 2nd August 2018)

AIRPORTS IN UTTAR PRADESH

*235. SHRIMATI REKHA VERMA

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a): whether the Government proposes to set up airports in Uttar Pradesh including at Dhaurhara or at any other place near it;
(b): if so, the details thereof along with the time by which the said airport is likely to be built;
(c): if not, the reasons therefor; and
(d): the policy for setting up of airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d): A Statement is laid on the table of the House.

Statement in reply to part (a) to (d) of the Lok Sabha Starred Question No.235 for 02.08.2018 regarding "Airports in Uttar Pradesh".

(a) to (c): Government of India (GoI) has not received any proposal for setting up of Greenfield airport at Dhaurhara. However, Government of India, Ministry of Civil Aviation (MoCA) has granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar on 21.09.2010 and Noida International Greenfield Airport (Jewar) on 08.05.2018. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator.

(d): GoI, MoCA has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country. As per the Greenfield Airport Policy, the applicant proposing to set up an airport would make an application to the Steering Committee in the format prescribed under the said policy.
